

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.119
IA-5249/2020 in
IB-761/ (ND)/2018

IN THE MATTER OF:

Ms. Sony Pictures Networks India (P) Ltd
Vs.
Ortel Communication Ltd

...OPERATIONAL CREDITOR

.. RESPONDENT

SECTION

U/s 9 IBC, 2016

Order delivered on 07.4.2021

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC/OC :
For the Respondent/CD :
For the Intervener :

ORDER

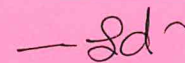
IA-5249/2020 :

Counsel for the Resolution Professional is present. Counsel for the Respondent is present. The Respondent has amended the reply, which the Counsel for the Resolution Professional prayed for time to examine and file the rejoinder, if necessary. Therefore, time is enlarged.

List the matter on 26.4.2021.



(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.119
IA-1242/2021 in
IB-761/ (ND)/2018

IN THE MATTER OF:

Ms. Sony Pictures Networks India (P) Ltd
Vs.
Ortel Communication Ltd

...OPERATIONAL CREDITOR

.. RESPONDENT

SECTION

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CORAM:

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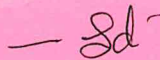
ORDER

IA-1242/2021 :


Counsel for the Applicant is present. The Resolution Professional along with the Counsel is present.

During the course of hearing, it has been brought to our notice that the parties have the intention to settle the matter. Therefore, the Counsel for the Resolution Professional is directed to make an offer to the other side and the other side may consider the same and if any counter offer is given to the IRP, the same may be considered, failing which, the Counsel for the RP is directed to file reply by giving an advance copy to the other side. The entire process will be completed within two weeks.

List the matter on 26.4.2021.



(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.119
IA-703/2021 in
IB-761/ (ND)/2018

IN THE MATTER OF:

Ms. Sony Pictures Networks India (P) Ltd
Vs.
Ortel Communication Ltd

...OPERATIONAL CREDITOR

.. RESPONDENT

SECTION

U/s 9 IBC, 2016

Order delivered on 07.4.2021

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SHRI NARENDER KUMAR BHOLA
MEMBER (TECHNICAL)

PRESENT:

For the Applicant/FC/OC :
For the Respondent/CD :
For the Intervener :

ORDER

IA-703/2021 :

Counsel for the Applicant is present. Counsel for the Resolution Professional is present. A copy of reply be sent to the Counsel for the applicant, who may file rejoinder, if any, within two weeks.

List the matter on 26.4.2021.



(NARENDER KUMAR BHOLA)
MEMBER (TECHNICAL)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)